

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP/69/KOB/2019
SECTION	SEC. 213,241 & 242 C/ACT
NAME OF PARTIES	T R VENUGOPAL & 3 OTHERS V/S YAMUNA ROLLER FLOUR MILLS & 14 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	VIJAY V PAUL, GOKUL KRISHNAN R.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

2nd JULY 2024

ORDER

IA(C/ACT)/ 103/KOB/2024 in CP/69/KOB/2019

List this matter for further consideration on **22.07.2024**.

CP/69/KOB/2019

Learned Senior Counsel, Mr. Joseph Kodianthara appears on behalf of the Petitioners through virtual mode. Learned Counsel, Mr. Sandeep Singhi appears on behalf of the Respondents.

As jointly prayed by Counsels for both sides, Registry is directed to list this matter for further consideration on **22.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**